

(b) Second Terminal Work sanctioned under Phase-I and Phase-II at Kochuveli Station has been completed.

(c) Development of new Coaching Terminal at Nemom has been included under Umbrella Works for Traffic Facilities Plan Head for the year 2018-19 at cost of ₹77.30 crore. Detailed Project Report including estimate amounting to ₹118.53 crore for this work has been processed for requisite approvals.

Massage services in trains

884. SHRIMATI WANSUK SYIEM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Zonal railway authorities have proposed to provide massage services to passengers in reserved coaches on trains starting from Indore;

(b) whether Railways have the wherewithal to empanel trained masseurs with proven professional antecedents and to monitor their work; and

(c) whether such services are better rendered in privacy as it would cause discomfiture and inconvenience to fellow travellers including women passengers in reserved coaches?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) To enhance non-fare revenue, Ratlam Division of Western Railway had initiated a proposal to introduce “head and foot massage” on 39 Mail Express trains originating from Indore. However, the proposal has now been withdrawn.

Civic amenities in Kharagpur railway town

885. SHRI MANAS RANJAN BHUNIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Ministry of Railways did not allow any development works including supply of drinking water, construction of road, drainage and latrine in rail colonies and rail basti in Kharagpur railway town in Kharagpur Division under South Eastern Railway;

(b) if so, the reasons therefor; and

(c) whether a MoU would be signed by Kharagpur Divisional authority with Kharagpur Municipality for taking up development works?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Railway Administration is providing the civic amenities in Railway Colonies such as supply of drinking water, construction of road, drainage and latrine systems for all railway employees residing in railway colonies. Railway has not received any proposal for any development works from any other agencies. Therefore, the question of not allowing any development works does not arise.

(c) Signing of MoU by Kharagpur Division of Railway and Kharagpur Municipality shall be considered as per rules as and when the proposal is received from Kharagpur Municipality.

High speed train between Mysore and Chennai

886. SHRI K. C. RAMAMURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Ministry has approved the proposal from Germany to run high-speed train between Mysore and Chennai with an estimated cost of ₹1 lakh crore;

(b) if so, the details of the proposal submitted to the Railway Board by the Government of Germany; and

(c) by when the project is expected to be completed?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) No, Sir.

(b) and (c) Do not arise.

Passenger amenities at Villupuram railway station

887. DR. R. LAKSHMANAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has undertaken activities to increase/augment passenger amenities at Villupuram railway station in the State of Tamil Nadu;

(b) if so, the details of activities undertaken to augment passenger amenities at Villupuram railway station during last five years; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) Yes, Sir. Works to the tune of ₹3.67 crores (Three crores sixty seven lakhs) have been completed during the